

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **23.07.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : Regeena Jeppiar Murali  
Vs  
Jeppiar Furnace & Steels Pvt Ltd

**MAIN PETITION NUMBER** : CP/17/2018

**(IA/MA) APPLICATION NUMBERS**

IA/09/2019

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**ORDER**

Present: Ld. Counsel Shri. Siddharth for the Petitioner.

Ld. Counsel Shri. Sandeep Kumar Ambalavanan for the  
Respondent.

Arguments on behalf of the Respondent heard.

Arguments also advanced by Ld. Counsel for the Petitioner.

Ld. Counsel for the Petitioner submits that the Petitioner has engaged a Senior Counsel Shri. P R Raman, who is not available today.

List the petition and application for arguments on behalf of the Petitioner on **26.07.2024**.

Written submissions also be filed.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)